



BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

(Southern Zone)

Original Application No.166 of 2025 (SZ)

Bharathi

S/o. Kumarasamy C

97, Kamarajar Salai, Nochikuppam, Mylapore,

Chennai, Tamilnadu

Ph : 9566254546

Email : yogeshwaranadv@gmail.com

... Applicant

Versus

1. The Tamilnadu Costal Zone Management Authority

Rep. by its Member Secretary,

No.1, Jeenis Road, Panagal Building,

Ground Floor, Saidapet, Chennai – 600 015.

Email : tndoe@tn.nic.in

Phone : 044 - 24336594

& others.

... Respondents

**STATUS REPORT FILED ON BEHALF OF
GREATER CHENNAI CORPORATION - 2ND RESPONDENT**

I, J.Kumaragurubaran, I.A.S., Son of Late Mr.S.Jayabalan, Hindu, aged about 45 years, the Commissioner, Greater Chennai Corporation, having office at Ripon Buildings, Chennai-600 003, do hereby solemnly affirm and sincerely state as follows:-

1. I am the 2nd respondent herein and as such am well acquainted with the facts of the case from the available records.


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(2)

2. I respectfully submit that the applicant herein has filed the above Original Application paying for;
- a) Direct the 1st respondent to restore the subject beach front at Foreshore Estate to its original condition after removal of all dumped materials including construction debris.
 - b) Direct the 1st respondent to prosecute the 2nd respondent for wilful and wanton violation of the CRZ Notification, 2011.
 - c) Issue such other orders as it deems fit in the interest of the case and render justice.
3. I respectfully submit that the earlier status report filed on behalf of Greater Chennai Corporation may be read as part and parcel of this status report.
4. I respectfully submit that when the above case came up for hearing on 02.09.2025 this Hon'ble Tribunal has passed an order as follows;-

“...1. The Tamil Nadu Pollution Control Board, Tamil Nadu State Coastal Zone Management Authority, Commissioner of Police, and Greater Chennai Corporation are directed to submit their respective reports regarding the


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immersion of idols, and further, to furnish a report on the prohibited activity of dumping and levelling of debris along the Pattinapakkam seashore for the said purpose.

2. Let the reports be filed before the date of next hearing, without fail.

3. List the matter on 19.09.2025....”

5. I respectfully submit that the 1st respondent herein has addressed a letter dated 08.09.2025 vide Letter No.DOECC/1438/2025-TO-GIS to this respondent stating that a inspection was conducted on 08.09.2025 and during the inspection it was observed that most of the debris has been removed, numerous smaller debris fragments were found to be embedded with the beach sand, which are likely to become more visible and pose environmental risks and instructed to ensure complete removal of all remaining debris, including small fragments embedded within the beach sand, so that the beach is restored to its pristine condition.

6. I respectfully submit that pursuant to the above letter action has been taken and the small debris pointed out by the 1st respondent in his letter was removed using the sweeping machine and man


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power on 11.09.2025. The photographs taken at time of cleaning the small debris are annexed in the annexure.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable order or orders as this Hon'ble Tribunal may deem fit and proper under the circumstances of this case and thus render Justice.



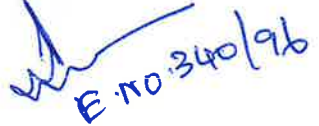
COUNSEL FOR 2ND RESPONDENT

Solemnly affirmed at Chennai ()

On this the 16th day of September 2025 ()

And signed his name in my presence ()

Before Me



E no 340/96

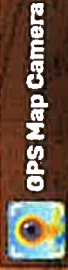
Advocate : Chennai



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Chennai, Tamil Nadu, India

27ch+m5h, Srinivasa Beach Road, Block At, Srinivasa Puram, Chennai, Tamil Nadu
600028, India
Lat 13.021593° Long 80.277936°
11/09/2025 05:37 PM GMT +05:30



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GPS Map Camera

Chennai, Tamil Nadu, India
27ch+m5h, Srinivasa Beach Road, Block At, Srinivasa Puram, Chennai, Tamil Nadu
600028, India
Lat 13.021613° Long 80.277948°
11/09/2025 05:37 PM GMT +05:30





**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.36 of 2022 (SZ)

**STATUS REPORT FILED
ON BEHALF OF
GREATER CHENNAI CORPORATION**

N.R.RAMESH KANNA
Counsel for Chennai Corporation